

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

(4)


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 17/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/101/(IB)/2017  
NAME OF THE PETITIONER(S) : R. RAVINDRAN  
NAME OF THE RESPONDENT(S) : KAPPAVAAR TEXTILES LTD  
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	K. M. Anand	COUNSEL FOR PETITIONER	
2.	B. Sarath babu for Rec. Coimbatore	counsel for RoC. Roc.	B. Sarath babu

**ORDER**

Counsel for the Applicant present. Counsel for RoC also present. Counsel for RoC prayed for time to submit detailed report in relation to the status of the Company. At request, time is enlarged. Put up on **24.11.2017 at 10.30 A.M.**

sd-  
MEMBER (TECHNICAL)  
ghk

sd-  
MEMBER (JUDICIAL)